

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.170 - CP 51 of 2019

Proceedings under Section 241-242

IN THE MATTER OF:

Hardeep Singh Gill

.....Applicant

V/s

Glulam Technologies Pvt Ltd & Ors

.....Respondents

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate Mr. Ketan Madan alongwith Mr. Himanshu
Harbola, Advocate.

For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 26.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

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